

Case no.1422/16
PS RG

03.10.2020

Proceedings through VC

Present : Ld. APP for the State.

None for complainant.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

In the interest of justice, no adverse order is passed.

Previous order be complied afresh for 04.01.2021.

In the interest of justice, issue court notice to the complainant for NDOH.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

Case no.2946/18
PS RG

03.10.2020

Proceedings through VC

Present : Ld. APP for the State.

None for complainant.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Previous order be complied afresh for 03.02.2021.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

Case no.2596/20
FIR no.699/19
PS RG

03.10.2020

Proceedings through VC

Present : Ld. APP for the State.

None for accused.

In the interest of justice, no adverse order is passed.

Matter stands adjourned for today.

Previous order be complied afresh through IO for 07.10.2020.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

**Case no.3284/20
FIR no.550/20
PS RG**

03.10.2020

Proceedings through VC

Present : Ld. APP for the State.

Both accused are stated to be in JC but not produced.

It is informed by Reader/ Naib Court that UTPs are not being produced on account of COVID-19 outbreak and they are being remanded from jail itself.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Previous order be complied afresh for 18.11.2020.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

Case no.4150/20
FIR no.91/20
PS RG

03.10.2020

Proceedings through VC

Present : Ld. APP for the State.

None for accused.

In the interest of justice, no adverse order is passed.

Matter stands adjourned for today.

Previous order be complied afresh through IO for 07.10.2020.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

Case no.4153/20
FIR no.354/20
PS RG

03.10.2020

Proceedings through VC

Present : Ld. APP for the State.

None for accused.

In the interest of justice, no adverse order is passed.

Matter stands adjourned for today.

Previous order be complied afresh through IO for 07.10.2020.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

Case no.4154/20
FIR no.375/20
PS RG

03.10.2020

Proceedings through VC

Present : Ld. APP for the State.

None for accused.

In the interest of justice, no adverse order is passed.

Matter stands adjourned for today.

Previous order be complied afresh through IO for 07.10.2020.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

Case no.4481/20
FIR no.277/20
PS RG

03.10.2020

Proceedings through VC

Present : Ld. APP for the State.

None for accused.

In the interest of justice, no adverse order is passed.

Matter stands adjourned for today.

Previous order be complied afresh through IO for 07.10.2020.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

**FIR no.525/20
PS RG**

03.10.2020

Proceedings through VC

Fresh application for grant of bail u/s 437 CrP.C on behalf of the applicant/accused Vishal @ Pawan has been received on the official E-mail ID of the court.

Present : Ld. APP for the State.

Sh. Rajender Vijay, Ld. counsel for accused.

At request of the Ld. counsel for accused, be put up for 05.10.2020 at 11.00 am through VC.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

**FIR no.787/20
PS RG**

03.10.2020

Proceedings through VC

Fresh application for grant of bail u/s 437 CrP.C on behalf of the applicant/accused Shailender has been received on the official E-mail ID of the court.

Present : Ld. APP for the State.

Sh. Praveen Garg, Ld. counsel for accused.

IO ASI Devender in person.

Ld. counsel for accused seeks some time to make submissions on the bail application.

At specific request of the Ld. counsel for accused, be put up for 05.10.2020 at 11.00 am through VC.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

Gurmeet Singh Vs. Manpreet Kaur & anr

03.10.2020

Proceedings through VC

Fresh complaint received on the official E-mail ID of the court. It be checked and registered as per rules.

Present : Ld. APP for the State.

Sh. Yashpall Jolly, Ld. counsel for complainant alongwith complainant.

Complainant seeks some time to file the attested copy of supporting affidavit in respect of the present complaint filed u/s 156(3) Cr.P.C.

Heard. In the interest of justice, one opportunity is given.

Be put up for afore-mentioned purpose/consideration/FP on
03.12.2020.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

Aakash Kathuria Vs. State

03.10.2020

Proceedings through VC

Fresh complaint received on the official E-mail ID of the court. It be checked and registered as per rules.

Present : Ld. APP for the State.

Sh. Anshul Bajaj, proxy counsel for complainant.

Adjournment sought on the ground that complainant as well as main counsel is not available.

Heard. In view of the submissions and in the interest of justice, matter stands adjourned for today.

Be put up for appearance of complainant/consideration/FP on 27.10.2020.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

**FIR no.570/20
PS RG**

03.10.2020

Proceedings through VC

Fresh chargesheet filed today. It be checked and registered.

Present : Ld. APP for the State.

Accused is stated to be on police bail but not appearing.

ASI Subhash on behalf of IO HC Resham Singh.

Heard. Perused. I take cognizance of the offence(s).

Issue summons to the accused for 13.04.2021.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

**FIR no.680/20
PS RG**

03.10.2020

Proceedings through VC

Fresh chargesheet filed today. It be checked and registered.

Present : Ld. APP for the State.

Accused is stated to be on police bail but not appearing.

IO ASI Subhash in person.

Heard. Perused. I take cognizance of the offence(s).

Issue summons to the accused for 28.04.2021.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

**FIR no.696/20
PS RG**

03.10.2020

Proceedings through VC

Fresh chargesheet filed today. It be checked and registered.

Present : Ld. APP for the State.

Accused is stated to be in JC but not produced.

ASI Subhash on behalf of IO HC Resham Singh.

Heard. Perused. I take cognizance of the offence(s).

Issue notice to the Jail Superintendent concerned for production of accused through VC.

Be put up on 17.10.2020.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

**FIR no.698/20
PS RG**

03.10.2020

Proceedings through VC

Fresh chargesheet filed today. It be checked and registered.

Present : Ld. APP for the State.

Accused is stated to be in JC but not produced.

IO HC Rajender in person.

Heard. Perused. I take cognizance of the offence(s).

Issue notice to the Jail Superintendent concerned for production of accused through VC.

Be put up on 17.10.2020.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

**FIR no.563/20
PS RG**

03.10.2020

Proceedings through VC

Fresh cancellation report received. It be checked and registered as per rules.

Present : Ld. APP for the State.

IO ASI Subhash in person.

Issue notice to the complainant for NDOH.

Be put up for consideration on 16.04.2021.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

**FIR no.151/20
PS RG**

03.10.2020

Proceedings through VC

Fresh cancellation report received. It be checked and registered as per rules.

Present : Ld. APP for the State.

IO ASI Subhash in person.

Issue notice to the complainant for NDOH.

Be put up for consideration on 16.04.2021.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

**FIR no.480/20
PS RG**

03.10.2020

Proceedings through VC

Fresh chargesheet filed today. It be checked and registered.

Present : Ld. APP for the State.

Accused is stated to be on court bail but not appearing.

IO HC Dashrath in person.

Heard. Perused. I take cognizance of the offence(s).

Issue summons to the accused for 28.10.2020.

Issue court notice to the complainant through IO for NDOH.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

**FIR no.0293/20
PS RG**

03.10.2020

Proceedings through VC

Fresh chargesheet filed today. It be checked and registered.

Present : Ld. APP for the State.

Accused is stated to be in JC but not produced.

IO HC Rajender in person.

Heard. Perused. I take cognizance of the offence(s).

Issue notice to the Jail Superintendent concerned for production of accused through VC.

Notice be also issued to the complainant through IO concerned for NDOH.

Be put up on 07.10.2020.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

**FIR no.420/19
PS RG**

03.10.2020

Proceedings through VC

Fresh chargesheet filed today. It be checked and registered.

Present : Ld. APP for the State.

Accused is stated to be on police bail but not appearing.

IO HC Dashrath in person.

Heard. Perused. I take cognizance of the offence(s).

Issue summons to the accused for 16.04.2020.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

**FIR no.684/2019
PS RG**

03.10.2020

Proceedings through VC

Fresh cancellation report received. It be checked and registered as per rules.

Present : Ld. APP for the State.

IO HC Dashrath in person.

Issue notice to the complainant for NDOH.

Be put up for consideration on 19.04.2021.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

**FIR no.395/19
PS RG**

03.10.2020

Proceedings through VC

Fresh chargesheet filed today. It be checked and registered.

Present : Ld. APP for the State.

Both accused are stated to be on court bail but not appearing.

IO HC Dashrath in person.

Heard. Perused. I take cognizance of the offence(s).

Issue summons to the accused for 28.10.2020.

Notice be also issued to the complainant through IO for NDOH.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020

**FIR no.126/2020
PS RG**

03.10.2020

Proceedings through VC

Fresh supplementary chargesheet filed. It be taken on record.

Present : Ld. APP for the State.

Both accused are stated to be on court bail but not appearing.

IO HC Dashrath in person.

This is supplementary chargesheet vide which excise result has been filed.

Main chargesheet is stated to be pending for 23.02.2021.

Be put up with main chargesheet on 23.02.2021.

(Deepak Kumar-I)
MM (West)/THC/Delhi
03.10.2020